

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) Yes, Sir. However the proposal for handling import of diesel through SBM of a private party at Hazira was not found feasible and was not pursued further. However, the proposal for export of NGL through this SBM was approved on commercial terms and conditions to be finalised between two commercial concerns. No guaranteed throughput was envisaged as the quantities of NGL available for export would depend on the actual indigenous consumption of this product.

Import, Production and requirement of LPG

1969. SHRI T. M. VENKATACHALAM: Will the PRIME MINISTER be pleased to state:

(a) what is the quantum of liquified petroleum gas being produced in the country, per year;

(b) what is the quantum of LPG being imported, annually; and

(c) what is the annual requirement of LPG in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROOLEUM AND NATURAL GAS (SHRI T. R. BAALU): (a) to (c) Details of the LPG production, import and demand during 1993-94, 1994-95 and 1995-96 are given as under:—

(Figs in TMT)

Year	LPG Production	Imports	LPG sales
		by PSU Oil Co's	(demand) by PSU Oil Companies
1993-94	2699	410	3113
1994-95	2858	592	3434
1995-96 (Prov.)	3253	678	3849

Sale of Imported Gas at cheap rates by Shell

1970. SHRI SATISH PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the newsitem captioned "Imported gas being sold at cheaper rates by Shell", which appeared in the Afternoon Despatch and Courier dated the 29th January, 1997; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLLEUM AND NATURAL GAS (SHRI T. R. BAALU): (a) and (b) M/s Bharat Shell is importing and marketing LPG under parallel marketing scheme (PMS). The party is free to market LPG at the rates fixed by them as per their own policies under PMS.

Piped supply of LPG in Andhra Pradesh

1971. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Gas Authority of India Limited has any plans to construct and operate a piped domestic LPG supply network in Andhra Pradesh; and

(b) whether any survey of the feasibility has been conducted in the State by the Gas Authority of India Limited?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) No Sir.

Sale of adulterated Petrol and Diesel in Delhi

1972. SHRIMATI MALTI SHARMA:

SHRI V. HANUMANTHA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that pollution in Delhi is growing due to sale of adulter-